CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

OA No. 1518/97

New Delhi, this the 3rd day of July, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J) Hon'ble Shri S. P. Biswas, Member (A)

Shri Vishwambher Singh Technical Officer(Lab) Central Road Research Institute, Delhi-Mathura Road, P.O. C.R.R.I. New Delhi.

....Applicant

(By Advocate: Shri K.N. Bahuguna)

-Versus-

- Council of Scientific & Industrial Research, 'Anusandhan Bhawan' Rafi Marg, New Delhi through Joint Secretary (Admn.)

...Respondents

(BY None)

ORDER (Oral)
[Dr. Jose P. Verghese, Vice-Chairman (J)]

This OA has been filed seeking a direction to the respondents to withdraw the order dated 28.4.1997 by which they have changed the duties of the petitioner from the existing duties of the maintenance of Hostel to the duties of maintenance, up-keep and supervision of laboratory buildings and placed him under the supervision of another senior COA within the same premises. The allegation is that the respondents could not have taken away his duties with respect to the maintenance of the Hostel. While perusing both the advertisement as well as the appointment order, we are unable to agree with the contention of the petitioner rather we are satisfied that

the order dated 28.4.1997 is well within the general job the post in which the petitioner is requirement of It was also contended that the order dated appointed. 28.4.1997 is infact a transfer order. We are unable to any transfer with see that the said order contains He has simply been shifted respect to the petitioner. from the supervisory control of one officer to another in the same premises. We are afraid there is absolutely no cause of action for the petitioner to approach this court and the matter is dismissed in limini. There shall be no order as to costs.

(S.P.Biswas) Member (A)

Member (A)

-naresh-

(Dr. Jose P. Verghese) Vice-Chairman (J)